NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/76/2017

NAME OF THE APPLICANT: ULTRATECH HOUSING LTD

UNDER SECTION: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B. Sarath baby

Designation

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Representation By WHOM

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Shri B Sarath Babu, proxy representing the PCS for the applicant present and prayed time for making submissions. Time is extended at request. Put up on 27.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc